

**Tender for Non-competitive Bids
(Scheme for Non-competitive Bidding Facility in Auctions of Government Securities)**

Annexure I (a)
For office use only
Regn no.

The Regional Director,
Reserve Bank of India,
Public Debt Office,
Fort,
Mumbai - 400 001.

Dear Sir,

Tender for Non-competitive Bids for “8.35 per cent Government Stock 2022” for an aggregate amount of Rs.200 crore: Auction to be held on November 23, 2007.

Pursuant to Government of India, Ministry of Finance, Department of Economic Affairs Notification F.No.4(5)-W&M/2007 (i) dated November 16, 2007 and the tender notice issued by you, I/we, the undersigned hereby submit an aggregated bid on behalf of the non-competitive bidders as per the enclosed list in pursuance of the ‘**Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities**’ at the auction to be held by you on the captioned date as set out below:

- i) Name of the Bank/Primary Dealer
- ii) Address
- iii) Telephone No.
- iv)

Mode of Credit	A/C No.	Amount (Nominal value of the Govt. Stock (required) in Rs.
SGL	BYSL----	
CSGL	BYSL----	
Total		

Undertaking

1. On your acceptance of my/our bid,

- i) I/we agree/undertake to immediately collect the letter of acceptance from your office and to deposit the requisite amount at Reserve Bank of India, Fort, Mumbai on the day/time as indicated therein.
- ii) I/We authorise you to debit my/our Current account maintained with Reserve Bank of India with the requisite amount.

2. I/We have read the terms and conditions for non-competitive bidding contained in the ‘**Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities**’ for the auction to be held on the captioned date and undertake to abide by them.

3. I/We have not submitted any other non-competitive bid in respect of the same clients for the auction to be held on the captioned date.

4. I/We have enclosed a list containing the details of the non-competitive bidders viz. name, address, bid amount, etc.

Dated :

Yours faithfully,

Signature and
Office Stamp of the Bidder/s